

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP.No.74/96 in OA.No.576/93

19

Dated New Delhi, this 20th day of September, 1996.

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. Vijay Singh
2. Arvind Singh
3. Vishram Singh
4. Siya Ram
5. Chitrapal Singh
6. Rajbahadur Singh
7. Chhakki Lal
8. Nawab Singh
9. Satish Chand
10. Bhim Sen
11. Udaivir Singh
12. Rukampal
13. Yudnath Singh
14. Dilip Singh
15. Radhey Shyam
16. Banwari
17. Bahadur
18. Vidhya Ram
19. Ramveer Singh
20. Pahalwan Singh
21. Sheshpal
22. Harikishan
23. Hem Singh
24. Ram Lal

... Applicants

(All applicants working under PWI/Phillor as Gangman) Address:

C/o Shri B. S. Mainee, Advocate
240 Jagriti Enclave, Delhi-110092.

(By Advocate: Shri B. S. Mainee through proxy
counsel Shri B. L. Madhok)

Contd..2

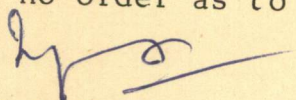
versus

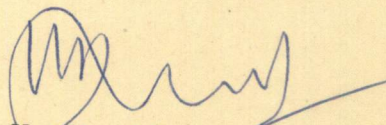
1. Shri V. K. Agarwal
General Manager
Northern Railway
Baroda House
NEW DELHI.
2. Shri A. K. Jain
Divisional Railway Manager
Northern Railway
ALLAHABAD.
3. Shri Jagdish Singh
PWI, Northern Railway
LUDHIANA.
By Advocate: Shri R. L. Dhawan
- ... Respondents.

O R D E R (Oral)

Shri A. V. Haridasan, VC(J)

Going through this Contempt Petition, the order on the basis of which the Contempt Petition has been filed and also the reply filed by the respondents, we do not find any reason to initiate action against respondents under the Contempt of Courts Act, 1971. The Contempt Petition is, therefore, dismissed and notice discharged. There is no order as to costs.


(K. Muthukumar)
Member(A)


(A. V. Haridasan)
Vice Chairman(J)